

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
IA 3/2007 in CIVIL APPEAL NO. 3526 OF 2007

RELIANCE ENERGY LIMITED & ANR.

Appellant (s)

VERSUS

MAHARASHTRA STATE ROAD DEVT.CORP.LD.&ORS

Respondent(s)

(For directions to extend the status quo order dated 12.12.2006)

Date: 15/04/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s) Ms. Smieeta Inna, Adv.
Mr. Rajesh Kumar, Adv.

For Respondent(s) Mr. A.S. Bhasme, Adv.
Mr. Briyesh, Adv.

UPON hearing counsel the Court made the following
ORDER

I.A. No. 3 is dismissed in terms of the signed order.

(Shashi Sareen)
Court Master

(Anand Singh)
Court Master

(singed order is placed on the file)
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

I.A. No. 3

in

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ORS.

... Respondent(s)

ORDER

Heard.

Learned counsel for the appellant prays to withdraw I.A.

Prayer made is accepted.

I.A. is dismissed as withdrawn.

.....J.
(Dr. ARIJIT PASAYAT)

.....J.
(LOKESHWAR SINGH PANTA)

New Delhi,
April 15, 2008.